

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 29th April, 2024, 10:30 A.M.

TP No. 17/CTB/2021 CP (IB) No. 1696/MB/2017, IA (IB) No. 69/CB/2023,
IA (IB) No. 211/CB/2023, IA (IB) No. 116/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	IDFC Bank Ltd. -Vs- Monnet Power Co. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. J. Joshi, Adv.
Mr. A. Agarwal, Adv.
Ms. J. Sahoo, Adv.
Mr. S. Agarwal, Adv.
Mr. Brijesh Kumar Tamber, Adv.
Mr. Prateek Kushwaha, Adv.
Mr. Abhinay Sharma, Adv.
Mr. Rajkumar Rout, Adv.
Mr. Aishwarya Dash, Adv.
Ms. Deeksha Prakash, Adv.
Ms. Parul Khurana, Adv.
Mr. Anand Das, Adv. } IA 211/23

} IAs 69/23
& 116/24

} UCO Bank
in IA 69/23

} Indian Bank,
IFCL Ltd.,
IL & FS Financial
Services Ltd.

For Respondent (s)

Mr. Saswat K. Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. J. Joshi, Adv.
Mr. A. Agarwal, Adv.
Ms. J. Sahoo, Adv.
Mr. S. Agarwal, Adv.
Mr. Anand Das, Adv. } IA 211/23

ORDER

IA (IB) No. 69/CB/2023:

Ld. Counsel Mr. Saswat K. Acharya appears for the applicant/liquidator. Ld. Counsel Mr. Anand Das appears for the respondent. This is an application filed under Section 60(5) of IBC by the Liquidator seeking for appropriate direction for distribution of the sale proceeds of Rs. 30,26,42,850/- which is the share of second pari passu charge holders. Ld. counsel Mr. Abhinay Sharma, Creditor

Sd

Sd

Nos. 10 to 16 is present for Indian Bank and IL & FS Financial Services Ltd. Ld. counsel Ms. Aishwarya Dash, Creditor No. 15 is present for IFCI. List the matter on 11.06.2024.

IA (IB) No. 211/CB/2023

Ld. Counsel Mr. Anand Das appears for the applicant. Ld. Counsel Mr. Saswat K. Acharya appears for the respondent. This is an application to treat the applicant as secured financial creditor, pleadings completed. List the matter on 11.06.2024.

IA (IB) No. 116/CB/2024:

Ld. counsel Mr. Saswat K. Acharya appears for the applicant. 1st progress Report for the quarter ended 31st March, 2024 discussed and taken on file, subject to just exceptions. Accordingly, this application is allowed and disposed of.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**